world" was adopted by both sides. Ten documents were also signed during the visit, including an MoU on Science Technology and Innovation; an MoU to promote direct investments; contracts for delivery of 71 Mi-17V-5 helicopters and 42 technological kits for SU-30MKI aircraft licensed production; an MoU between BSNL/MTNL and NIS, GLONASS for conducting a pilot project; as well as a few private sector contracts.

[14 MAR., 2013]

Financial assistance for housing of economically weaker sections in Uttar Pradesh

†1907. SHRI JUGUL KISHORE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- whether financial assistance has been sought by the State of Uttar Pradesh from Housing and Urban Development Corporation for the housing of economically weaker sections;
- (b) if so, the details of such proposals sanctioned and pending at present; and
 - (c) by when the pending proposals are likely to be sanctioned?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) and (b) Yes, Sir. HUDCO has been sanctioning proposals for financial assistance to Uttar Pradesh for Economically Weaker Sections housing projects. Since inception, HUDCO has sanctioned a total of 4.97 lakh housing units for EWS Categories with a total loan amount of Rs.297.53 crore.

(c) In light of the above, the question does not arise.

Rise in the limit of annual income for getting benefit under Housing Schemes

1908, DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- whether it is a fact that Government has decided to raise the limit of annual income to qualify for getting the benefits under Housing Schemes for economically and weaker sections and other low income groups;
 - (b) if so, the details thereof;
 - the number of urban poor covered by raising the income limit; and (c)
 - (d) the details thereof?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) to (d) Yes, Sir. The income ceiling for the Economically Weaker Section (EWS) households has been enhanced from upto Rs. 5,000/- per month to tip to Rs. 1,00,000/- per annum and that of Lower Income Group has been increased from Rs. 5,000/-, 10,000/- per month to Rs. 1,00,001/- Rs. 2,00,000/- per annum. It is not possible to assess the number of likely beneficiaries as the revision of income criteria is an economic parameter for determining the eligibility.

House for every homeless families

1909. SHRI C.P. NARAYANAN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) how many more families were homeless in the country at the end of Eleventh Five Year Plan;
 - (b) the number of houses built for them during the Twelfth Plan; and
- (c) within what time interval does Government expect to ensure a house to every family in the country?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) As per Census 2001, total houseless households in the country stood at 0.45 million. Census of India 2011 data on houseless households has not been released as on date, therefore, estimation of houseless households as of now and its comparison with the number in 2001 cannot be made at this juncture. However 'Technical Group on Urban Housing Shortage' has indicated that 0.53 million Households are in homeless condition in urban areas as of 2012.

- (b) 'Land' and 'Colonisation' are State subjects, therefore it is the primary responsibility of State Governments to provide houses/shelters to all citizens. Government of India did not have any scheme for construction of shelters for homeless persons during the Eleventh Five Year Plan. However, in order to complement and supplement the initiatives of State Governments in providing housing for the urban poor, Ministry of Housing and Urban Poverty Alleviation has been implementing following schemes/programmes:
 - Under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) with its two components Basic Services to Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP), 1.57 million Dwelling Units have been sanctioned as on date.
 - The scheme of Rajiv Awas Yojana (RAY) is at a preparatory phase where Slum Free City Planning is being undertaken.